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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/648/ (IB)/2017  
NAME OF THE PETITIONER(S) : ENCORE HEALTHCARE LTD  
NAME OF THE RESPONDENT(S) : BAFNA PHARMACEUTICALS LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Vikram Jain Shruti Krishnan for Mr. T.K. Bhaskar	counsel for Applicant	
2.	R. Kannan	P.C.S for Bafna Pharmaceuticals Mr	

**ORDER**

Counsels representing both the parties are present. PCS representing the respondent stated that the parties are meeting for negotiating settlement among them and prayed for time to make submissions in regard to the outcome of the settlement talks. Time is enlarged at request. Put up on 23.01.2018.

(S VIJAYARAGHAVAN)  
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

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